## THE HIGH COURT OF MEGHALAYA SHILLONG

## NOTIFICATION Dated, Shillong the 16<sup>th</sup> September, 2025

**No.HCM.II/13/2025/Estt./21:** The Hon'ble the Chief Justice (Acting), High Court of Meghalaya is pleased to accept the resignation of Shri Abhijit Sarkar from the contractual post of Officer on Special Duty, High Court of Meghalaya with immediate effect.

By Order,

## REGISTRAR GENERAL

## Memo.No.HCM.II/13/2025/Estt/21-A Dated, Shillong, the 16th September,2025. Copy to:-

- 1. The Registrar-cum-PPS to the Hon'ble the Chief Justice(Acting), High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya for favour of kind information of His Lordship.
- 4. All District & Session Judges, Meghalaya for favour of kind information.
- 5. The Commissioner & Secretary to the Govt. of Meghalaya, Shillong for favour of kind information.
- 6. All Registrars/Joint Registrars/Deputy Registrars/Assistant Registrars/Superintendents/Officers i/c of various Sections, High Court of Meghalaya, Shillong for favour of kind information.
- 7. The Accountant General (A&E), Meghalaya, Shillong for favour of kind information.
- 8. Shri Abhijit Sarkar (retd. Registrar cum PPS to the Hon'ble the Chief Justice) for favour of kind information.
- 9. The Accountant cum Cashier, High Court of Meghalaya, Shillong for information and necessary action.
- 10. The Treasury Officer, Shillong South Treasury for information and necessary action.
- 11. The System Analyst, High Court of Meghalaya, with a request to get the same uploaded in the Official Website.

12. Office File.

REGISTRAR GENERAL